

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1375
ANSWERED ON:30.11.2012
SALE OF GOVERNMENT PROCURED MEDICINES
Dubey Shri Nishikant ;Naik Dr. Sanjeev Ganesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the medicines procured by the Government for Government hospitals and Central Government Health Schemes (CGHS) are being sold at cheaper rates in the markets in the various parts of the country;
- (b) if so, the details thereof;
- (c) whether any enquiry has been conducted by the Government to book the culprits;
- (d) if so, the details therefor including the number of culprits booked during each of the last three years and the current year;
- (e) whether the Government has any mechanism for monitoring the distribution and to check the misuse of medicines given to patients in hospitals; and
- (f) if so, the details of the monitoring system?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) There have not been any such reports from the Government hospitals under administrative control of Ministry of Health and Family Welfare. However, Delhi police has arrested some CGHS officials for investigation on the charges of selling of stolen CGHS medicines in the open market during the last three years as indicated below.

2009 – Shri Revati Prasad Sharma, Pharmacist / Storekeeper, Vivek Vihar dispensary and Shri Mithun Tyagi, Computer Operator, Yamuna Vihar Wellness Centre.

2010 – Nil

2011 – Five officials of various CGHS dispensaries: S/Shri Attar Singh Mastwal, Pharmacist/Storekeeper, Ravinder Kumar, Pharmacist, Krishan Kumar Pharmacist, Sunil Kumar, Pharmacist and Bachcha Singh, Dresser.

The services of Shri Mithun Tyagi have been terminated. Departmental Enquiry against Shri Revati Prasad Sharma has been completed and penalty imposed For the remaining five officials, Departmental enquiry has been instituted as per rule.

In April, 2012 one such case has also been reported from CGHS dispensary, Kamla Nehru Nagar, Ghaziabad regarding pilferage of medicines by some CGHS officials. After a preliminary enquiry appropriate preventive action have been taken against the officers at fault. Detailed enquiry is on

Another case of pilferage of medicines came into notice in the South Avenue Dispensary in middle of 2012. After a preliminary enquiry appropriate preventive action has been taken and the officials concerned have been placed under suspension in July, 2012. CBI is investigating into the matter

(e) & (f) As regards hospitals, medicines procured by the hospitals are physically inspected by Inspection Committee after which entries are made in stock ledgers. Medicines are issued to the concerned unit of the department only after getting a proper indent duly signed by the competent authority. Annual Physical Verification of the stock is done. All medicines/IV fluids are marked " Hospital supply not for sale". Medicines are issued to OPD patient only on the prescription of the doctor of the hospital.

So far as CGHS is concerned, to check pilferage of medicines from CGHS dispensaries, detailed instructions have been issued to all CMOs /lc vide Circular dated 10th August, 2011

Recently, SMS Alert system has also been introduced to check pilferage of CGHS medicines. Under this system SMS messages are generated electronically and sent to the beneficiaries as soon as medicines are issued from the dispensary against the CGHS cards issued to him and his family members. This is a deterrent against fraudulent use of CGHS cards by other persons.